

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 07
(IB)-1504(PB)/2019

IN THE MATTER OF:

Corporation Bank	...	Applicant/Petitioner
Vs		
Patna Highway Projects Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 06.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Ms. Mahima Singh, Adv.

ORDER

At request of the RP Counsel for extension of CIRP period for another 90 days based on the resolution passed by the CoC dated 20.12.2020, CIRP period is extended for another 90 days with effect from 31.12.2020.

Accordingly, IA-02(PB)/2021 is hereby **disposed of**.

In IA-5649/2020, report filed and the same is taken on record. Accordingly, IA-5649/2020 is hereby **disposed of**.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)